

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 20th Aug 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Office Notes

Video Conference

20th August 2020

ORDER

TCP/11/KOB/ 19

Learned counsel for the respondents sought an adjournment through email specifically to post the matter on 11.9.2020. Learned counsel for the petitioners stated that he has no objection to adjourn the matter to that date. Hence adjourned to 11.9.2020.

Sd/-

Ashok Kumar Borah
Member (Judicial)

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